

Rs. 8.97 lakhs in 1980-81 and as a result 3.5 kms of new roads are expected to be constructed during 1980-81.

In their proposals for the 1980-85 Plan, the Lakshadweep Administration have proposed an outlay of Rs. 54.62 lakhs for road development which includes Rs. 44.62 lakhs for the construction of rural roads and Rs. 10 lakhs for the procurement of a mechanised sailing vessel for speedy transport of road materials from the mainland. The 6th Plan proposals have, however, not yet been finalized.

Selection by Railway Service Commission

484. SRI D. S. A. SIVAPRAKASAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether any preference is given to the sons and daughters (married/unmarried) of Railway Employees (serving/retired) when selection is made by Railway Service Commission for Group III and Group IV posts; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) No.

(b) Does not arise.

Setting up of Standing Voluntary Help Committee

485. SHRI D. S. A. SIVAPRAKASAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have constituted any standing voluntary help committee for Railways to check ticketless travel and passenger amenities etc.;

(b) if so, how many such committees have been constituted in Southern Railway; and

(c) whether any rules have been framed and if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) Yes.

(b) No such committee have been constituted on Southern Railway.

(c) No rules as such have been framed. Functions assigned to the Standing Voluntary Help Committee are indicated in the statement attached.

Statement

The following functions have been assigned to the Standing Voluntary Help Committee:—

- (i) Checkig of ticketless travel and unauthorised alarm chain pulling;
- (ii) To check cleanliness at the Railway Stations;
- (iii) To check other passenger amenities like drinking water at railway stations and in running trains;
- (iv) To chck up catering and vending arrangements—both departmental and private contractors;
- (v) To prevent theft and pilferage involving loss of railway revenues; and
- (vi) To listen to the grievances of the general public regarding Railways.

पूर्वोत्तर रेलवे में हॉल्ट स्टेशन

486. श्री राम सिंह शाह्य : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) पूर्वोत्तर रेलवे में हॉल्ट स्टेशनों की कुल संख्या कितनी है तथा उनके नाम क्या हैं ;

(ख) क्या सरकार का विचार नन्द निलगुनिया शेरपट तथा भुनेश्वर नगर हॉल्ट स्टेशनों को पूर्ण स्टेशनों के रूप में बदलने का है ;

(ग) यदि हाँ, तो कब तक; और

(घ) यदि नहीं, तो इस संबंध में क्या कठिनाइयां हैं ?

रेल मंत्रालय में उष मंत्री (श्री मल्लिकार्जुन) : (क) पूर्वोत्तररेलवे के 124 हाट स्टेशनों के नामों की सूची सभा पटल पर रखी गई है। [मंत्रालय में रख दी गई है देखिए संख्या एल टी/1359/80]।

(ख) नन्दिनी लगुनिया (नन्दनिल-गुनिया नहीं) पहले से ही एक क्रॉसिंग स्टेशन है। पूर्वोत्तर रेलवे पर शेरपुर और भुनेश्वर नाम के कोई हाट स्टेशन नहीं हैं।

(ग) और (घ). प्रश्न नहीं उठता।

Direct Train between Muzaffarpur and Amritsar

487. SHRI RAM SINGH SHAKYA: Will the Minister of RAILWAYS be pleased to state:

(a) whether a demand has been made for introducing direct trains on the broad gauge line between Muzaffarpur and Amritsar; and

(b) if so, the time by which Government propose to introduce such trains?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) and (b). Introduction of a direct B. G. train between Muzaffarpur and Amritsar via Patna is not feasible for want of spare line capacity on saturated sections en route including over Rajendra Pul. However, the demand for introduction of a direct service between Muzaffarpur and Amritsar would be kept in view at the time of re-organisation of services after conversion of Barabanki-Sonpur Metre Gauge section into Broad Gauge sometime next year.

Setting up of Six Early Cancer Detection Centres in India

488. SHRI JANARDHANA POOJARY:

ACHARYA BHAGWAN DEV:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government have decided to establish six early cancer detection centres in the country; and

(b) if so, the names of the places where these will be set up?

THE MINISTER FOR HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) and (b). In January, 1980 Government issued orders sanctioning a scheme relating to the Establishment of Early Cancer Detection Centres in the country. The scheme envisages a non-recurring assistance of Rs. 50,000 per Early Cancer Detection Centre subject to the following conditions:—

1. The State Government/institution shall provide the required staff duly trained in one of the Regional Cancer Centres or in the Indian Council of Medical Research.

2. The State Government/Institution agrees to meet the recurring expenditure on maintenance of these posts and training.

3. The State Government/Institution agrees to provide suitable accommodation and other infrastructure for setting up of Early Cancer Detection Centres. The scheme stipulates that 3 such Centres may be set up in each of the bigger States, 2 in the medium sized States and 1 in the smaller States.

In view of the details of the scheme given above, it would be seen that it merely envisages, the number of Centres which may be set up in each State/Union Territory, depending upon its size. The places where such Centres may be established has been left at the discretion of the States/UTs.